

(d) The action taken by Government to stop further mis-management by the Company? The information as to which of the loans has been recovered in time, is not available.

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA): (a) "Incidental Expenses" incurred by W. H. Brady & Co. Ltd. were as follows:—

Year ended 31-12-1970 Rs. 1,49,459 16

Year ended 31-12-1971 Rs. 2,00,544 00

Separate figures are not available for the year ended 31-12-1972 as these incidental expenses are included in the item "Miscellaneous Expenses" and the Law does not require separate figures to be given.

(b) According to our information the company is empowered to lend money.

(c) As per the company's Balance Sheet as on 31-12-1972 its loans—secured and unsecured—stood at Rs. 93,05,000. As on 31-12-1971 the figure stood Rs. 99,70,000. The balances (excluding interest) outstanding against the main recipients of loans, as on 31-12-1971 were as follows:—

	Rs.
1. M/s Ganesh Flour Mills Company Ltd.	37,30,000
2. M/s. Shakti Trading Co Pvt. Ltd.	Nil
3. M/s. Saraswati Commercial Trading Co. Pvt. Ltd.	Nil
4. Shri K.H. Choksey	18,25,000
5. Shri B.P. Roongtha	Nil
6. B.M. Choksey & Co.	37,50,000
7. Shri N.R. Aggarwal	6,65,000

(d) The Company Law Board has, under Section 408(1) of the Companies Act, 1956, appointed two Directors on the Board of Directors of the Company, for a period of 3 years with effect from 2nd January, 1974.

Production of Power in Bhakra Complex during 1973-74

2749. SHRI E. V. VIKHE PATIL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the water level in the Gobind-sagar was normal during the year 1973-74;

(b) the total production of power in the Bhakra complex during 1973-74; and

(c) State-wise distribution and utilisation of this power?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA SAD): (a) The water levels in the Gobind-sagar during the period June 1973 to March 1974 were considerably higher than normal.

(b) The total energy generation in the Bhakra Complex during the period April 1973 to March, 1974 is expected to be about 5800 GWh.

(c) A statement showing the actual Statewise distribution and utilisation of energy produced during the period April 1973 through February, 1974 is attached.

Statement

State wise Distribution and utilisation of
Bhakra Complex Energy Generation from
April 1973 to February 1974

State	Distribution and utilisation Energy in Gwh
Punjab	1469.92
Haryana	1279.62
Rajasthan	489.59
Chandigarh	123.32
Himachal Pradesh	126.27
Nangal Fertiliser Factory	995.87
Delhi	390.56
Jammu and Kashmir	65.89
Bhakra Control Board	90.82
Uttar Pradesh	135.08
Losses.	189.47
TOTAL	5362.21

Note :—1 Gwh=1 Million kwh.

**Acquisition of American Survey Ship by
O & N.G.C.**

2750. SHRI E. V. VIKHE PATIL : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether O. & N.G.C. will receive its first survey ship by early next year from an American firm for conducting intensive seismic surveys of the Indian off-shore areas;

(b) the cost of the ship and the mode of payment therefor; and

(c) whether any attempt was made to procure such a ship from U.S.S.R. or the East European Countries, if so, with what result ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) : (a) Yes, Sir.

(b) The cost of the fully equipped ship is U.S. \$ 40,91,476.15 payable in stages

from the date of contract till the time of delivery of the ship. The cost is exclusive of (i) Royalty payable to the patent holders of the 'seismic cable depth controller system' & (ii) an estimated payment of U.S. \$ 22,500.00 for the option for inspection during construction of the ship— for ABS Certification.

(c) The ship is being procured from M/s Seismic Exploration International SA (USA) on the basis of the lowest acceptable tender received by the Commission against global tender enquiries. Global tenders were floated but no quotation for the ship was received from any East European country and the U.S.S.R. authority expressed inability to supply the required ship at least till 1978.

**Setting up of Training Centres and Rural
Co-operatives for Rural Electrification**

2751. SHRI E. V. VIKHE PATIL :

DR. LAXMINARAIN PANDE-
YA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any training centres and rural co-operatives to accelerate the progress of rural electrification have been set up;

(b) if so, State-wise list of such centres and co-operatives; and

(c) the amount of loans advanced to these centres and co-operatives by the Rural Electrification Corporation of India during 1972-73 and 1973-74 ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The Rural Electrification Corporation has set up five rural electric co-operatives in the States of Andhra Pradesh, Gujarat, Karnataka, Maharashtra and Uttar Pradesh. The particulars of these co-operatives and the amount of loans advanced to them during 1972-73 & 1973-74 are given in the statement attached.